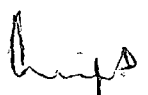



C.A.T. Bench, Jaipur

Date of Order	Orders
<p>15-10-2001</p> <p>copy sent to applicant's R2 129/15 W/A 129/15 Dated 15/10/01</p> <p>(309/01)</p>	<p>None for the applicant.</p> <p>on perusal of the order-sheet, it appears that none was present on behalf of the applicant on 23.8.2001 and 1-10-2001. It appears that applicant has lost interest in this OA. This OA is dismissed in default for non-prosecution.</p> <p>In view of the order passed in OA, MA no. 249/2001 has become infructuous.</p> <p align="center">  (A. P. NAGRATH) ADMINISTRATIVE MEMBER </p> <p align="center">  (S. K. AGARWAL) JUDICIAL MEMBER </p>